

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4369
TO BE ANSWERED ON 11TH AUGUST, 2017**

NATIONAL HEALTH MISSION

4369. SHRI M.B. RAJESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has integrated the staff under the National Health Mission (NHM) working under various programmes under a single umbrella, if so, the details thereof;
- (b) whether this will check duplication of staff in some places, while opening up possibilities of round-the-clock services where it is required, if so, the details thereof;
- (c) whether the new system is functioning properly in all the States, if so, the details thereof; and
- (d) whether the Government is planning to increase the remuneration of staffs under NHM, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): The Mission Steering Group (MSG) of National Health Mission (NHM) in its meeting held on 29th March 2016 approved application of health systems approach to Human Resource (HR) under NHM. This was, inter-alia, decided to ensure:

- Optimal utilization of HR and avoiding duplication by bringing all facility based service-delivery HR together under a single umbrella and applying health systems approach opposed to programmatic approach.
- Implement Indian Public Health Standards (IPHS) and workload as the basis to determine the number of HR required and for considering any additional human resource including programme management HR.

This decision has been communicated to all States/UTs for implementation.

Minutes of the MSG meeting held on 29.03.2016 are available at URL :
http://nhm.gov.in/images/pdf/monitoring/mission-steering-group/Minutes_of_3rd_MSG_of_NHM.pdf

(c): All States/UTs submitted their Programme Implementation Plans (PIPs) under NHM as per the decision of MSG with facility based HR under various programmes brought under a single umbrella.

The State PIPs are available at URL : <http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html>

(d): Public health and hospitals being a State subject, all administrative and personnel matters, including remuneration of Health HR under NHM falls within the jurisdiction of the respective State/UT Governments. However, under the NHM, financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for insourcing or engagement of healthcare professionals on contractual basis, based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.